

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 129 OF 2024

Tribunal on its own motion SUO MOTO based on the News item titled "Forest land five times Delhi's geographical area under encroachment, Govt. data shows" appearing in Deccan Herald date 05.01.2024

Reply on behalf of Respondent No. 38
(Director General, Forest Survey of India)

I Nagaraja S.V. S/o Late Sh. Vasantha Shetty, aged about 44 years, presently working as Assistant Director in Forest Survey of India, Headquarters, Ministry of Environment, Forest and Climate Change, Dehradun do hereby solemnly affirm on oath and state as follows:

1. That I, Nagaraja S.V. am holding the post of Assistant Director in Forest Survey of India Headquarters, Dehradun and I have made myself acquainted with the facts and circumstances of this case and I have been duly authorized and empowered to make and swear this Affidavit and submit the report for and on behalf of Respondent No. 38 (Director General, Forest Survey of India) and I am competent to do so.
2. I, the deponent named above do hereby verify and say that the contents of the above affidavit are true and correct to my knowledge and are based on official records and nothing material is concealed therein.
3. It is respectfully requested that in view of the foregoing submission this Hon'ble Tribunal may be pleased to accept the response from FSI or pass further Orders as it may deem fit in the interest of justice and proper in the given circumstances of this case.
4. It is submitted that information or data on encroachment is not available with FSI and the same has been informed to MoEF&CC through email dated 24.05.2024 (Annexure-I)

Date: 19.09.2025

Place: Dehradun

Deponent

Identified by me

मंडहे अरविंद दत्तु
19/09/2025

(MUNDHE ARVIND DATTU)
Head of the Office
Forest Survey of India
Dehradun

नागराज एस.वी.
19/09/25

नागराज एस.वी. / Nagaraja S.V.
सहायक निदेशक / Assistant Director
भारतीय वन सर्वेक्षण / Forest Survey of India
कौलागढ़ रोड, देहरादून / Kaulagarh Road, Dehradun

OA No. 129/2024 in the matter of Sub Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt. data shows" before NGT (PB), New Delhi – reg.

From : Joint Director FGD <jdnfdmc@fsi.nic.in>

Fri, May 24, 2024 03:38 PM

Subject : OA No. 129/2024 in the matter of Sub Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt. data shows" before NGT (PB), New Delhi – reg.

To : FOREST PROTECTION DIVISION <fpd-moefcc@gov.in>

Cc : DG FSI <dgfsi@fsi.nic.in>

Sir,

With reference to your email dated 10th April, 2024, regarding OA No. 129/2024 in the matter of Sub Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt. data shows" before NGT (PB), New Delhi. There is no information/data regarding encroachments available with FSI.

This is for your kind information and necessary action please.

Thanks & Regards

संयुक्त निदेशक (एफ.जी.डी.)

Joint Director (FGD)

भारतीय वन सर्वेक्षण



Forest Survey of India

पर्यावरण वन और जलवायु परिवर्तन मंत्रालय



Ministry of Environment, Forest & Climate Change

(भारत सरकार)

(Government of India)

कौलागढ़ रोड़

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